## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1497/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES:

Anchor Leasing Pvt. Ltd. V/s. Shravan Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
29	D.B. Zaven ayw B.K. Gala	Advocales for Respudel	Jur
29	Ashish Kamat a/w Amey Mirajkar 9/6 AZBRParta	Advocates Jor Petition	Abreite

## COMMON ORDER

## C.P. No. 1496/I&BC/NCLT/MB/MAH/2017 C.P. No. 1497/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- They stated that Settlement is in progress, hence seeking short adjournment. Granted. Adjourned to 11.01.2018.

Sd

BHASKARA PANTULA MOHAN Member (Judicial)

07.12.2017 <sub>Aah</sub>

Sd/-M.K. SHRAWAT

Member (Judicial)